

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 716
(To be answered on the 7th February 2019)**

NON-ACCEPTANCE OF INDIAN CURRENCY BY INDIGO AIRLINE

716. DR. KIRIT SOMAIYA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is aware about the news that Indigo Airlines is not accepting Indian currency for meals and merchandise on international flights;
- (b) if so, the details thereof ;
- (c) whether the RBI guidelines restricts the use of Indian currency for purchases of meals, etc. on international flights;
- (d) if so, the details thereof;
- (e) whether the Ministry has taken up this issue with the concerned Airlines as well as Ministry of Finance;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): No specific complaint has been received by Directorate General of Civil Aviation in this regard.

(c) & (d) :No Madam. Indian currency may be used for purchase of meals etc in international flights provided extant guidelines of Foreign Exchange Management Act (FEMA) are complies with.

(e) to (g): No Madam. M/s IndiGo has however, taken up the matter with Reserve Bank of India (RBI) in December 2017 for increase of permissible limits under FEMA.
